#### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

## LOK SABHA UNSTARRED QUESTION NO. 3995 TO BE ANSWERED ON 10.08.2018

#### **Plantation in Forest Lands**

3995. SHRI P. KUMAR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has sanctioned any funds to States for plantation in forest lands:
- (b) if so, the details thereof, State/UT-wise;
- (c) the amount of funds released to Tamil Nadu during the last three years under these schemes; and
- (d) the steps taken by the Government to increase forest cover in the country?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA)

- (a) & (b) Yes Madam. The Ministry of Environment, Forests and Climate Change has sanctioned funds to states for implementation of schemes for plantation on the forest lands under the two Centrally Sponsored Schemes of National Afforestation Programme (NAP) and National Mission for a Green India (GIM). While NAP is implemented for afforestation of degraded forest lands, GIM aims at improving the quality of forest/increase in forest cover besides cross sectoral activities on landscape basis. The State/UT wise details of funds released under NAP and GIM is given in **Annexure**.
- (c) An amount of Rs. 2.98 crores has been released to Tamil Nadu state under NAP for implementation of sanctioned Annual Plan of Operation (APO) by this Ministry during last three years (2015-16 to 2017-18) whereas; no funds were released under GIM during the above period.
- (d) To improve and increase the forest and tree cover in the country, afforestation programmes are taken up under various Centrally Sponsored Schemes of the Ministry such as National Afforestation Programme (NAP) and National Mission for a Green India (GIM). The fund under Compensatory Afforestation Fund Management and Planning Authority (CAMPA), *inter-alia*, is also used for plantation activity including compensatory afforestation. The Forest Fire Prevention and Management Scheme of the ministry takes care of the forest fire prevention and management aspects to prevent destruction of forests.

Besides, afforestation, being a multi-departmental effort, is also taken up by other Ministries under centrally sponsored MGNREGA Scheme, Integrated Watershed Management Programme (IWMP) which from 2015-16, has been amalgamated as the Watershed Development Component of the "Pradhan Mantri Krishi Sinchayee Yojna (PMKSY), National Bamboo Mission *etc.* and also under various State Plan/Non-Plan Schemes.

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Annexure referred to in reply of part (a) & (b) of the Lok Sabha Unstarred Question No.3995 regarding "Plantation in Forest Lands' raised by Shri P. Kumar due for reply on 10.08.2018.

State/UT-wise details of funds released under National Afforestation Programme (NAP) and National Mission for a Green India (GIM) during each of the last three years (2015-16 to 2017-18)

#### (A) National Afforestation Programme (NAP)

S.	State Amount Released(Rs. in cror			
No.		2015-16	2016-17	2017-18
1	Andhra Pradesh	0.87	1.33	3.36
2	Bihar	5.01	2.18	4.23
3	Chhattisgarh	10.20	4.92	10.86
4	Goa	0.00	0.00	0.00
5	Gujarat	8.54	4.36	0.00
6	Haryana	0.72	3.50	2.71
7	Himachal Pradesh	0.00	0.00	1.73
8	Jammu & Kashmir	0.00	0.00	7.20
9	Jharkhand	0.00	0.00	0.00
10	Karnataka	1.05	7.33	3.24
11	Kerala	1.02	0.00	0.00
12	Madhya Pradesh	9.45	4.00	8.74
13	Maharashtra	14.90	4.76	6.73
14	Orissa	9.49	4.62	3.49
15	Punjab	0.00	0.00	0.00
16	Rajasthan	0.75	0.00	1.40
17	Tamil Nadu	1.42	1.56	0.00
18	Telangana	0.00	0.00	0.00
19	Uttar Pradesh	2.68	2.55	0.67
20	Uttarakhand	3.05	0.00	3.36
21	West Bengal	0.00	0.00	0.00
	<b>Total (Other States)</b>	69.16	41.10	57.71
	North Eastern states			
22	Arunachal Pradesh	0.00	0.00	0.86
23	Assam	2.56	0.00	0.00
24	Manipur	3.67	1.21	3.20
25	Meghalaya	1.35	0.00	1.65
26	Mizoram	10.17	6.74	5.80
27	Nagaland	0.00	5.21	5.85
28	Sikkim	1.52	5.09	0.00
29	Tripura	5.73	0.00	4.94
	Total	25.00	18.25	22.29
	(NE States)			
	G. Total	94.16	59.35	80.00

### (B) Green India Mission (GIM)

Sl. No.	States	Amount Released (Rupees in crores )			
		2015-16	2016-17	2017-18	
1	Andhra Pradesh	-	1.06	0.45	
2	Arunachal Pradesh	-	-	-	
3	Assam	-	-	-	
4	Bihar	-	-	-	
5	Chhattisgarh	23.39	20.23	10.95	
6	Gujarat	-	-	-	
7	Haryana	-	-	-	
8	Himachal Pradesh	-	-	-	
9	Jammu & Kashmir	-	-	-	
10	Jharkhand	-	-	-	
11	Karnataka	1.05	0.87	0.86	
12	Kerala	9.15	-	-	
13	Madhya Pradesh	-	-	-	
14	Maharashtra	-	-	-	
15	Manipur	8.35	7.82	6.41	
16	Meghalaya	-	-	-	
17	Mizoram	-	9.88	20.00	
18	Nagaland	-	-	-	
19	Odisha	1.83	1.39	1.40	
20	Punjab	6.11	-	6.22	
21	Rajasthan	-	-	-	
22	Sikkim	-	-	-	
23	Tamil Nadu	-	-	-	
24	Tripura	-	-	-	
25	Uttar Pradesh	-	-	-	
26	Uttarakhand	20.21	-	-	
27	West Bengal	-	-	-	
	TOTAL	70.09	41.25	46.29	